

(18)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22-5-18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018  
IN  
PETITION NUMBER : TCP/10/ (IB)/2017  
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P. Giridharan	Counsel for RP	P. Giridharan
2.	Vishnu Mohan	Counsel for R3 - R6	Vishnu Mohan
3.	PAWAN FOR Anusha	Counsel for the applicant	P. P. J.

**ORDER**

Counsel for RP present. Counsel for both the parties are present. Counsel for the RP submitted that he has not received any instruction from his client. Counsel for the Respondent submitted that time be granted for seeking instructions from his client. At request, time is enlarged. Put up on 31.05.2018 at 10.30 A.M.

-34-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)